

Serial No. of Order	Date of Order	Order with Signature
3	10-4-96	<p>At the request of Shri B.Senapati, counsel for the applicant, the case is adjourned to 15.4.1996. Shri Ashok Mohanty, learned Sr.Standing Counsel has filed the E.D.Gradation List of Bhadrak Postal Division corrected upto 1.7.1995 in which the applicant's date of birth has been mentioned as '26.3. 1931'. Shri Mohanty also produced a xerox copy of the Attestation Form stamped as 28.12.62 which mentions the exact date of birth to be 26.3.1931. This Attestation Form has been signed by the applicant himself at several places. When this was pointed out, the counsel for the applicant, Shri B.Senapati wanted few more days time to take instructions on the matter. Adjourned to 15.4.1996. One copy of the Attestation Form be handed over to the applicant.</p> <p style="text-align: right;"><i>Manohar</i> MEMBER (ADMINISTRATIVE)</p>
4	15.4.96	<p>Shri B.Senapati, on behalf of the petitioner makes a request <del>to</del> for withdrawing this Original Application. The matter was heard on 10.4.1996. Order dt 10.4.96 Shri Ashok Mohanty, learned Senior Standing Counsel has also been heard. Permission to withdraw this petition is allowed. The application is dismissed as withdrawn.</p> <p style="text-align: right;"><i>Manohar</i> MEMBER (ADMINISTRATIVE)</p> <p style="text-align: right;">Above order may be seen For admission Adj. to 15.4.96</p> <p style="text-align: right;">By 12.4.96 Bench</p> <p style="text-align: right;">Order dt 15.04.96</p> <p style="text-align: right;">Copy of the order may be issued to Counsel for both sides.</p>